

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cont. Case (Civil) No. 401 of 2021

04/03.09.2021

The present case is taken up through video conferencing.

Ms. Ruchi Rampuria, learned A.C. to Sr.S.C.-II appearing on behalf of the opposite party no. 2, prays for four weeks' time to file show-cause affidavit.

In view of the said prayer, put up this case after four weeks under appropriate heading.

(Rajesh Shankar, J.)

Ritesh